

Newspapers

3420. **Shri L. Achaw Singh.** Will the Minister of Information and Broadcasting be pleased to refer to page 15 of the Second Annual Report of the Registrar of Newspapers of India and state.

(a) whether further information regarding 971 newspapers about their existence or cessation has been collected, and

(b) if so, the particulars thereof?

The Minister of Information and Broadcasting (Dr Keskar): (a) and (b) The Report of the Registrar of Newspapers for India for the year ending 31st December, 1958, which will inter-alia contain the required information is under preparation. A copy of the Report will be laid on the Table of the Sabha in due course.

Anti-Malaria Campaign in Jagdalpur Town

3421 **Shri Kistaiya:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether it is a fact that the Dandakaranya Development Authority in Bastar Distt., Madhya Pradesh has taken over the administration of National Malaria Units of Jagdalpur Town,

(b) if so, when;

(c) whether it is also a fact that ever since the project administration took over the National Malaria Units ceased to spray DDT and to do other anti-malaria campaign in the Jagdalpur Town; and

(d) if so, the reasons therefor?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) Only technical control of the National Malaria Units of Jagdalpur town has been taken over by the Dandakaranya Development Authority.

(b) With effect from the 9th February, 1960.

(c) No. In fact, in addition to the National Malaria Programme, the

Dandakaranya Project Malaria Organisation have sprayed the Jagdalpur, town with Gammaxane Concentrate and have carried out anti-larval measures

(d) Does not arise

Implementation Committee on Coal Award

3422 **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment and Planning be pleased to state

(a) whether the coal miners under the Assam Railways and Trading Company Margherita are given all paid festival holidays in accordance with the terms and conditions laid down by the Implementation Committee on Coal Award, and

(b) if not, the reasons thereof?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) The Assam Railways and Trading Company, Margherita, have agreed to grant paid festival holidays to the coal miners employed by them in accordance with the terms and conditions laid down by the Implementation Committee on Coal Award only with effect from the 1st January, 1959 instead of from the 7th February, 1958, as decided by the said Committee.

Railway Travel Concessions

3423. **Shri T. B. Vittal Rao** Will the Minister of Labour and Employment and Planning be pleased to state

(a) whether it is a fact that the workers of Assam Railways and Trading Company are not being given railway travel concessions in accordance with the recommendations of the Implementation Committee on Coal Award; and

(b) if so, the nature of action Government propose to take in the matter?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) Government have not received any such complaint.